

to be members of the Council from that day.

(b) Besides the Minister of Communications (and Minister of State and Deputy Minister if any), the constitution of the Council provides for a membership of 65 consisting of Chairman and 6 Members of the P&T Board, representatives of 22 State Governments, representatives of 5 principal Government users of the P&T services (viz. Railway Board, Ministry of Defence, All India Radio, Press Information Bureau and Overseas Communications Services), representatives of four Ministries of the Government of India closely connected with the working of the P&T Department (viz. Ministry of Shipping and Transport, Ministry of Industry and Civil Supplies, Ministry of External Affairs and Planning Commission), 10 Members of Parliament, 2 representatives of press and News Agencies, India, 4 representatives of Chambers of Commerce and Industry, 5 representatives of Press and News Agencies, one representative of Philatelic interest, 2 representatives of P&T Employees Federations and 3 nominees of Ministry of Communications.

The purpose for the formation of the Council is to establish closer relation between the P&T Department and the principal users of P&T Services on matters of All India nature relating to the services provided by the Department and, thereby, to improve the efficiency of such services. It is purely an advisory body.

Appointment of Telephone Operators against Regular Posts

646. SHRI JAGANNATH PRASAD SWATANTRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Telephone Operators selected by the Delhi Telephones on the basis of Examination held in July, 1976;

(b) the number of successful candidates immediately offered appointments against regular posts;

(c) the number of candidates offered jobs as 'daily wage workers'; and

(d) the time by which all these persons are likely to be appointed against regular posts?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) 271 female and 98 male candidates were selected on the basis of examination held in July, 1976.

(b) Regular :

| | | |
|--------|-------|-----|
| Female | . . . | 186 |
| Male | . . . | 65 |

| | | |
|------------|-------|-----|
| (c) Female | . . . | 85 |
| Male | . . . | Nil |

(d) No time limit can be indicated for the absorption of Short Duty Operators as (i) it is not obligatory to absorb all Short Duty Telephone Operators and regular Telephone Operators. (ii) They have to be absorbed against 20 per cent of vacancies provided for them in the next year's recruitment i.e. for the vacancies of 1977 subject to their performing 120 days service as Short Duty Telephone Operator in a period of six months preceding the absorption.

Opening of CGHS Dispensary near DDA flats at Hari Nagar, New Delhi

647. SHRI D. B CHANDRA GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to open CGHS dispensary near the DDA (LIG) Flats (Pocket-B) at Hari Nagar, New Delhi; and

(b) if so, the time by which the dispensary is likely to be opened?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) No.

(b) Does not arise.